

## ANNEXURE-8

Name of the Corporate Debtor: M/s Independent TV Limited

Date of commencement of CIRP: 26.02.2020

List of creditors as on: 17.06.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl No.	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, If any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Disney Broadcasting (India) Limited	-	1,01,38,318	1,01,38,318	OC	0	No	No	0	NA	NA	0	0	Interest is claimed @ 18%. Claim is submitted by Star India Pvt Ltd, whereas authorisation is in name of Pankej Nath. He is VP of Star India Pvt Ltd.
2	Zee Entertainment Enterprises Limited	14.03.2020	8,29,48,058	8,29,48,058	OC	0	No	No	0	NA	NA	0	0	As per Books of accounts of CD and as per letter and ledger shared by ZEEI dated 15 July 2019
3	Numeric Advisory Private Limited	16.03.2020	4,24,770	2,40,770	OC	0	No	No	0	NA	NA	1,84,000	1,84,000	As per OC claim pertains to invoice of for the period 1-5-19 to 31-5-19. MSME Sanctioned intimation for making payment is also attached. Further OC claims TDS of Rs. 184000 not deposited by CD. TDS may be deposited by RP as per the waterfall.
4	M B Surana Marketing Private Limited	13.03.2020	72,15,114	9,99,900	OC	0	No	No	0	NA	NA	62,15,214	62,15,214	Claim admitted (27.08.2020-29.8.2020). As per Books of Accounts claim is Nil. Further Invoices are in Name of Pantel Technologies. OC has filled Form C instead of Form B. No supporting documents is provided for claim.
5	Akash saba (Ambay Enterprises)	14.03.2020	2,00,000	2,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies
6	Independent Service Company	12.03.2020	82,30,044	4,00,000	OC	0	No	No	0	NA	NA	78,30,044	78,30,044	OC has claimed Rs. 8230044/- . This amount OC has paid to Pantel Technologies. As per Books of Accounts OC has paid only Rs. 4,00,000 to CD, which CD has transferred to Pantel tech. This Claim pertains to Advance deposit of recharge vouchers, Set of Box, Dish Antenna, accessories. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. OC has filled Form C instead of Form B.
7	L N Marketing	13.03.2020	36,00,000	36,00,000	OC	0	No	No	0	NA	NA	0	0	This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. OC has filled Form C instead of Form B.
8	Mandhar Marketing	13.03.2020	18,00,000	18,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. OC has filled Form C instead of Form B.
9	Krish Electronics	14.03.2020	21,00,000	21,00,000	OC	0	No	No	0	NA	NA	0	0	This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies







10	Priva Shrivastava M/s Sanvidhi Management Services	19.03.2020	5,87,475	5,87,475	OC	0	No	No	0	NA	NA	0	0	Claim Documents OK. Claim is of Rs. 587,475. In tally, CD has written of the balance amount payable.
11	Masstr Online (Online Service)	16.03.2020	1,99,999	1,99,999	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
12	Kumbhat Communication	13.03.2020	25,00,000	25,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
13	Mahabaxmi Enterprises (Pawan Bhadoria)	13.03.2020	87,22,763	5,00,000	OC	0	No	No	0	NA	NA	82,22,763	82,22,763	Tax Invoice is issued by CD (ITVL) of Rs. 5,00,000 and rest to by Panel. Payment made by OC to CD of Rs. 5,00,000 only and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement attached is with Panel. This Claims pertains to Advance deposit of recharge vouchers.
14	Shree Sai Services (Managobinda Parada)	13.03.2020	5,00,000	5,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
15	Vijayalakshmi Agencies	13.03.2020	57,69,240	1,00,000	OC	0	No	No	0	NA	NA	56,69,240	56,69,240	Payment made by OC to CD of Rs. 1,00,000 only and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.
16	Mahesh Traders	16.03.2020	5,00,000	5,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
17	J K Sales	14.03.2020	5,00,000	5,00,000	OC	0	No	No	0	NA	NA	0	0	Service agreement is not attached. Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
18	Ankur Enterprises	13.03.2020	8,00,000	8,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
19	J S Enterprises (Harneet Kaur)	14.03.2020	10,00,000	10,00,000	OC	0	No	No	0	NA	NA	0	0	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.



20	Bhagwati Traders	14.03.2020	5,23,800	4,65,000	OC	0	No	No	0	NA	NA	58,800	58,800	Tax Invoice is issued by CD (ITVL). Payment made by OC to CD. This claim pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Panel Technologies.
21	Renuka Enterprises	22.03.2020	10,07,780	0	OC	0	No	No	0	NA	NA	10,07,780	10,07,780	Form B is not attached, reminder mail sent but no response. Claim pertains to Panel as Invoice raised to Panel. Payment not received by CD (ITVL) as per books of CD (ITVL).
22	Magnaquest Technologies Limited	13.03.2020	1,47,48,000	1,16,69,332.04	OC	0	No	No	0	NA	NA	30,78,667.96	30,78,667.96	Interest Calculation is not Provided by OC. Four Months Invoice is pending as per OC. We have taken interest w.e.f 24th June i.e. 7 days after the date of last Invoice raised by OC @ 2% p.m as per the agreement. TDS Claims rejected as it will be deposited as per the Claim of Income tax.
23	Dreamzz Tradewing LLP	16.03.2020	2,44,37,101	20,00,000	OC	0	No	No	0	NA	NA	22,437,101	22,437,101	Invoice raised by CD and Payment also made by OC to CD of Rs. 20,00,000 only, and rest of the payment as claimed by OC is the payment made to Panel. Balance amount of claims is for payment OC has made to Panel technologies. Service agreement is not attached. This Claims pertains to Advance deposit of recharge vouchers.
24	ANTARIX CORPORATION LTD	14.03.2020	6,54,65,078.07	4,64,55,697.07	OC	0	No	No	0	NA	NA	1,90,09,381	1,90,09,381	True copy of Claim amount and Invoices are not found in claim file. Rs 1,90,09,381/- Dr balance as advance adjusted
25	DISCOVERY COMMUNICATIONS INDIA	14.03.2020	79,66,671	79,66,671	OC	0	No	No	0	NA	NA	0	0	Claim Admitted
26	INDIACAST MEDIA DISTRIBUTION PRIVATE LIMITED	14.03.2020	5,98,08,333	5,98,08,333	OC	0	No	No	0	NA	NA	0	0	Claim Admitted
27	WOW CREATION	11.03.2020	6,20,944	5,89,627	OC	0	No	No	0	NA	NA	31,317	31,317	Rs 11317/27732+3920 is pertaining to FY 2017-18. The same is not found with Audited Books of accounts hence rejected
28	ANKIT ENTERPRISES		2,00,000	2,00,000	OC	0	No	No	0	NA	NA	0	0	This claim pertains to Advance deposit for Settop Boxes, Dish Antenna etc. Cd has transferred this amount to Panel Technologies, That Service Agreement are between Panel Technologies Ltd and OC, Bills of the OC are issued to Panel Technologies P Ltd, Form B NOT SIGNED, AND SIGNED FORM C FILED FOR RS 10195000
29	SATYAM SALES CORPORATION	14.03.2020	11,50,000	11,50,000	OC	0	No	No	0	NA	NA	0	0	Payment received in ITVL, and Transferred to Panel, Inv raised by ITVL, Claim pertains to Advance Deposit of Recharge Vouchers
30	STAR INDIA PRIVATE LIMITED	18.03.2020	11,48,40,399	11,09,30,722.94	OC	0	No	No	0	NA	NA	39,09,676.06	39,09,676.06	Claim Admitted and Interest admitted @ 18% as mentioned on the Invoice Tric. Party has claimed @ 24%
31	NOBLE BUILDTech LLP	05.08.2020	24,41,16,000	0	OC	0	No	No	0	NA	NA	24,41,16,000	24,41,16,000	Claim rejected as per Clause 2(f) of the Venture Capital Investment Agreement dated 30.07.2018
32	AGARWAL LAW ASSOCIATES	07.07.2020	65,51,678	0	OC	0	No	No	0	NA	NA	65,51,678	65,51,678	Claim Under Verification
33	GRAVITAS	03.08.2020	6,46,64,000	4,75,14,000	OC	0	No	No	0	NA	NA	1,71,50,000	1,71,50,000	Claim admitted as per Books of CO.





34	RAI TELEVISION NETWORK LTD	14.09.2020	1,16,12,116	44,07,944	OC	0	No	No	0	NA	NA	72,04,172	72,04,172	As the Claim relates to Pre 2018 March period, Balance as per audited books admitted (Tally balance)
35	SUN TV NETWORK LIMITED	15.06.2020	1,52,13,085.97	1,43,75,296.94	OC	0	No	No	0	NA	NA	8,37,789.03	8,37,789.03	Claim admitted. Interest calculated up to Feb 2020.
36	OUT INDIA PRIVATE LIMITED	16.03.2020	35,66,22,056	0	OC	0	No	No	0	NA	NA	-	35,66,22,056	The claim not finalized due to short coming information, additional information called for.
37	Yatra Online Pvt. Ltd.		6,81,112	0	OC	0	No	No	0	NA	NA	-	6,81,112	The claim not finalized due to short coming information, additional information called for.
38	MSS Digital	22.12.2020	13,50,132	12,00,000	OC	0	No	No	0	NA	NA	1,50,132	0	Claim admitted and interest has been declined being no agreed terms.
39	Ministry of Information and Broadcasting	22.01.2021	725,14,64,368	0	OC	0	No	No	0	725,14,64,368	NA	-	0	The claim is admitted as a contingent, subject to the disposal of writ petition WP (C) No. 9240/2018.
TOTAL			838,07,78,435.04/-	41,83,47,143.99/-						725,14,64,368/-		35,36,63,755.05/-	71,08,16,791.05/-	



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